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O.A. no. 809/88

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16-1-92

Hon' Mr Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Gorthi, A.M.

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Learner counsel for the applicant
says that applicant Janki Basal
has expired on 10.4.91 and his
legal representatives have not come
forward to move substitution
application. The application is dismissed
as abated.

A.M.

V.C.

(49)